

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 114 OF 2017

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Kishangarh Hi-tech Textile Park Ltd. (KHTPL) Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemendra Sharma
Mr. Karan Singh Bhati

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-2

Mr. Aditya Madan for R-3

ORDER

List the matter for hearing on 30.10.2019 as agreed by learned counsel for both the parties.

(S.D. Dubey)
Technical Member

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(Justice Manjula Chellur)
Chairperson